## THE

# PARLIAMENTARY DEBATES OFFICIAL REPORT

# IN THE FIFTY-SECOND SESSION OF THE RAJYA SABHA

Commencing on the 3rd May, 1965113th Vaisakha, 1881 (Saka)

# **RAJYA SABHA**

Monday, the 3rd May, 1965/the 13th Vaisakha, 1887 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

### MEMBER SWORN

Shri Mohammed Shafi (Jammu and Kashmir)

ORAL ANSWERS TO QUESTIONS

#### TRAINING or COMMERCIAL PILOTS A

## FLYING AND GLIDING CENTRES

\*1. SHRI BIREN ROY: Will the Minister of

CIVIL AVIATION be pleased to state:

- (a) how many flying clubs are authorised by Government to train commercial pilots and how many people have since been trained by those flying clubs;
- (b) how many private pilot's licences have been issiied by these flying clubs during the year 1964-65 and from which clubs;
- (c) how many people other than Indian nationals are undergoing training in different flying and gliding centres in India; and
- (d) the total number of IAF cadets who are undergoing training at different flying and gliding centres as on 1st April, 1965?

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THE MINISTER OF CIVIL AVIATION (SHRIN. KANUNGO): (a) to (d; I lay a statement on the Table of the House.

#### STATEMENT

- (a) No Flying Club has been authorised to train commercial pilots.
- (b) Twenty-eight Private Pilot's Licences were issued to candidatei from various Clubs during 1964-65. The Club-wise break up is as given in the Annexure (See *below*.)
- (c) The requisite information is not readily available.
- (d) On 1st April, 1965, 169 IAF Cadets were undergoing flying training at the various Flying Clubs. No IAF cadet was undergoing training at the Gliding Centres | Clubs on that date.

#### Annexure

Club-wise Break up of Private Pilot's Licences issued during 1964-65

| Bombay Flying Club .   | 6           |
|--|-------------|
| Northern India Flying Club<br>Madhya Pradesh Flying Club<br>Orissa Flying Club | 2<br>5<br>4 |
| Bihar Flying Club .  | 2           |
| Kerala Flying Club .   | 1           |
| Coimbatore Flying Club   | 1           |
| Hind Flying Club .   | 4           |
| Madras Flying Club .   | 1           |
| GoTt. Flying Training School,<br>Bangalore                                     |             |

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Total 2':

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SHRI BIREN ROY: Sir, in the statement there are answers to the various parts of the question. In answer to part (c; it is stated "The requisite information is not readily available". In answer to part (a) it is stated, "No Flying Club has been authorised to train commercial pilots." I have a report of the Ministry of Civil Aviation in which it has been stated on page 7 that four commercial pilots' licences were issued to trainees at the various flying clubs. How were these commercial pilots' licences issued to them, under what circumstances?

SHRI N. KANUNGO: They received training up to the stage of private pilots. Then they qualified themselves for commercial pilots; they were examined and given the licences

SHRI BIREN ROY: It has been mentioned that no flying club has been authorised to train commercial pilots. How was the training given to them?

SHRI N. KANUNGO: Not necessarily in the Flying Clubs. The Flying Club people have come up to expectations and have passed the licence examination. They could be trained in the Flying Clubs as well or in the flying establishment of the I.A.C. Either way they can, appear for licence examination and qualify themselves.

SHRI BIREN ROY: Coming to another supplementary, Sir, it is written in the Government's report that 29 pilot-privatelicences were issued from the Flying Clubs during the period January to December. In the Statement available to us the figure given is 28. It does not matter where thalt one goes. But the point is that the amount spent is Rs. 32,28,000 to train only 29 ordinary private pilots, whereas in any commercial institution it does not take more than Rs. 2,000 to train a private pilot. Why did they spend more than a lakh of rupees on each pilot? Is there something wrong with the Flying Clubs?.

SHRI N. KANUNGO: The Flying Clubs are primarily meant for hobby flying and also for providing opportunities for young men who want to take it as a pastime. Training of commercial pilots or private pilots is not the only purpose of the Flying Clubs.

SHRI BIREN ROY: Sir, the Minister's answer is not clear. The point is that we give subsidy to the Flying Clubs to train pilots.

SHRI N. KANUNGO; No.

SHRI BIREN ROY: That is the purpose of the subsidy. I have been one of the founders of the flying club movement from 1929 onwards. We were spending not more than Rs. 3,000 to train one private pilot. Today the Government has trained in the whole year during the emergency 29 private pilots in 18 Flying Clubs, spending Rs. 1 lakh on each of these private pilots who are useless to us.

Now, Sir, I come to another question,

MR. CHAIRMAN: Then what was this?

SHRI BIREN ROY: Sir, it has been stated in the question that on 1st April, 1965 169 I.A.F. cadets were undergoing or receiving training in flying at the various Flying Clubs. This is the only good thing which the Minister did not say. Now, as it is clear from the report, we have fixed tonly 5 Clubs —Madras, Kanpur, Delhi, Nagpur and Patiala—to train them. Why were not the other Clubs also fixed, that they should also train these I.A.F. cadets? Was there something wrong with the organisation.

SHRI N. KANUNGO: As a matter of fact, cumulatively, 1,209 pilots were trained for the I.A.F. The recruitment Is done by the I.A.F. and training is

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given under their supervision. Five Clubs were chosen which were specially equipped for it.

SHRI ARJUN ARORA: May I know if the Government is aware of the fact that the Flying Club at Kanpur has dismantled a smoothly-running work, shop and this workshop was built with the subsidy given by the Government and that the dismantling of this workshop has heavily curtailed the training facilities by the Hind Flying Club at Kanpur. If the Government is aware of this sabotage by the organisers of the Flying Club, what action does it propose to take?

SHRI N. KANUNGO: I take the information from the hon. Member. I have not got that information,

श्री रामकुमार भुवालका : क्या मान-नीय मंत्री जी बताएंगे कि यह सच है कि फाईनेंस मिनिस्ट्री या सालिसिटर जनरल के विचारों के विरुद्ध बंगाल पलाइंग क्लब को ले लिया गया, 7 प्लेन और बहुत सा सामान ले लिया गया और एमर्जन्सी का नाम ले कर 7 लाख रुपया कम्पेनसेशन देने की बात थी ? बह दिया गया या नहीं ?

SHRI N. KANUNGO: That is between the Flying Club and the I.A.F. authorities.

SHRI B. K. GAIKWAD: May I know whether there is any reservation for Scheduled Castes and Scheduled Tribes? Sir, this is a very important question. I would like to know whether there is any reservation and, if there is reservation, may I know the number of Scheduled Caste and Scheduled Tribe persons who are undergoing training in different flying and gliding centres in India?

SHRI N. KANUNGO; All flying clubs are open to all nationals and anybody can take advantage of the facilities offered by the Flying Clubs. I have no information about the number of Scheduled Caste people who are taking advantage of the Flying Clubs.

SHRI A. D. MANI: Sir, I want to refer *to* the question asked by my hon.

friend, Mr. Bhuwalka. I should like to ask the Minister whether, after the Bengal Flying Club was take<sub>n</sub> over by the State Government of West Bengal and after a training institute was constituted, even one pilot has been trained. My information is that the West Bengal Government has not trained even one pilot so far.

to Questions

SHRI N. KANUNGO: As I have said, the training institutions run by the Government or the Flying Clubs are not primarily meant for training pilots for commercial purposes. They are mainly designed for creating airmindedness or the hobby for flying.

SHRI D. B. DESAI: My hon. friend asked a question whether there was any reservation. As the Government gives subsidies to these Flying Clubs for training is there any reservation made for the Scheduled Castes and the Schedule Tribes?

SHRI N. KANUNGO: There is no reservation because membership is open to everybody.

#### (.Interruption)

SHRI BIREN ROY: Is the hon. Minister aware that as the West Bengal Government had a project with them for the last five years, they took this opportunity of the D.I.R. just to take over the planes of the Bengal Flying Club and run them as their own insti. tution? Is that a fact? It is a Central Government thing and the Central Government should enquire into it.

SHRI N. KANUNGO: Sir, all my information is that the West Bengal Government is running an institution for providing facilities which are avail-aV > e with the Flying Clubs.

Mr. CHAIRMAN: Next question.

## OPENING OF NEW MILK DAIRY IN DELHI

- \*2. SHRI DEOKINANDAN NARAYAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government propose to open in Delhi a new milk dairy